

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2941  
ANSWERED ON:10.02.2014  
BIO GAS PLANT IN KIRKEE CANTONMENT  
Kalmadi Shri Suresh

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has received a project proposal from the Kirkee Cantonment Board (KCB) for approval to set up a bio-gas plant with a processing capacity of 500 tonnes of garbage and generating 400 units of power per day to illuminate 250 street lights in KCB area;
- (b) if so, the details and status thereof;
- (c) the reasons for delay in sanctioning this proposal due to which the original estimated cost of the proposed plant has escalated from Rs.50 lac to Rs.1 crore and KCB has been deprived of a probable saving of about Rs. 50,000 per month in the cost being borne by it on street lights; and
- (d) the time by which this bio-gas plant is likely to be given clearance?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): No proposal has been received by the Government from Kirkee Cantonment Board for approval to set up a Bio-gas plant. A proposal was, however, sent by Kirkee Cantonment Board for setting up of a Bio-gas plant to the Principal Director Defence Estates, Southern Command for approval of the General Officer Commanding-in-Chief (GOC-in-C), Southern Command, as is required under rules, in November, 2011. GOC-in-C, Southern Command sanctioned the project in November, 2013. Being the first of its kind project in Southern Command, it took time to thoroughly scrutinize the project before sanctioning it.

(d): Question does not arise.